

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

In partial modification of this office earlier order no. 4392-4406/Power/Judl./N-E/KKD/Delhi/2023 dated 03rd July, 2023 and in exercise of powers under Section 10 (3) of the Criminal Procedure Code, 1973, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Station/Investigating Agencies of the North-East District, Karkardooma Courts, Delhi, as mentioned against their respective names w.e.f. 1st September, 2023 till further orders -

Sr. No.	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1.	Sh. Pawan Kumar Matto, Spl. Judge, NDPS/NE	Investigating Agencies : CBI, Crime Branch, IPR/EOW, CAW Cell, Special Cell & Special Task Force, Dayalpur	Ms. Savitri, ASJ-02	Sh. Pulastya Pramachala, ASJ-03
2.	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Police Stations :, Karawal Nagar, Seelampur & Gokalpuri	Ms. Charu Gupta, ASJ (SC-POCSO)	Sh. Pawan Kumar Matto, Spl. Judge, NDPS/NE
3.	Sh. Pulastya Pramachala, ASJ-03/NE	All the bail applications pertaining to Riots of North-East District, KKD Courts, Delhi	Sh. Manoj Kumar, ASJ-01 (POCSO)	Ms. Charu Gupta, ASJ (SC-POCSO)
4.	Ms. Savitri, ASJ-02/NE	Shastri Park, Shastri Park Metro Station, Sonia Vihar & Cyber Police Station	Sh. Pulastya Pramachala, ASJ-03	Sh. Manoj Kumar, ASJ-01 (POCSO)
5.	Ms. Charu Gupta, ASJ (SC-POCSO)	Police Stations : New Usmanpur, Khajuri Khas & Bhajanpura	Sh. Pawan Kumar Matto, Spl. Judge, NDPS/NE	Ms. Savitri, ASJ-02

1. All the bail applications in which sessions court trial is pending shall be heard by the concerned court only and applications shall be filed directly to the concerned court. All the communication in such applications shall be done by the court concerned.

(Signature)
29-08-2023
(VIRENDER KUMAR BANSAL)

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 6144-6153/Power/Judl./N-E/KKD/Delhi/2023

Dated : 29 AUG 2023

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
4. The Branch Incharge, Administration Branch, Bail/Filing Section North-East District, KKD Courts, Delhi
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. DCP, North-East District, Delhi
7. Incharge, Lock-up, Karkardooma Courts, Delhi.
8. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
10. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
11. For LAYERS.
12. PS/Reader to the undersigned.

(Signature)
29-08-2023
**Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.**